

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.1997  
ANSWERED ON 31.07.2025**

**ENERGY CONSERVATION (AMENDMENT) BILL, 2022**

**1997. SHRI ADITYA YADAV:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether it has been brought to the notice of the Government that the Energy Conservation (Amendment) Bill, 2022 does not clearly specify the responsibility for the carbon credit certificate and its regulation; and**
- (b) if so, the remedial steps proposed to be taken by the Government in this regard?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a) & (b) : The Central Government has already notified the Carbon Credit Trading Scheme (CCTS) in June 2023, under the provisions of Section 14 of the Energy Conservation Act, 2001, thereby establishing the institutional framework for its implementation.**

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